GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2952

TO BE ANSWERED ON: 03.08.2022

APPS DEVELOPED BY CHINA

2952. SHRI RODMAL NAGAR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has identified any such app which sent information out of the country;
- (b) if so, the details thereof along with the reaction of Government thereto;
- (c) whether the Government has banned the said app in the country and if so, the details thereof; and
- (d) whether all such apps are developed by China and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): Yes Sir.
- (b) and (c): Ministry of Home Affairs (MHA) has identified 348 mobile applications which were collecting users' information and transmitting it in an unauthorized manner to servers located outside the country for profiling. Based on the request from MHA, the Ministry of Electronics and Information Technology (MeitY) has blocked those 348 mobile applications since such data transmissions infringes the sovereignty and integrity of India, defence of India and security of the State.
- (d): These apps are developed by various countries including China.
